

17

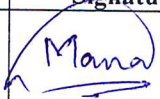
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 390/9/HDB/2018
NAME OF THE COMPANY	Hemarus Therapeutics Ltd
NAME OF THE PETITIONER(S)	Hemogenomics Pvt Ltd
NAME OF THE RESPONDENT(S)	Hemarus Therapeutics Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MANAV GECIL THOMAS	Advocate	manavgecilthomas@gmail.com & 9618574425	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Mr.Manav Gecil Thomas present for Petitioner.

Petitioner filed proof of service of notice on Respondent.

Registry also issued notice to the Respondent.

None appeared for Respondent.

Respondent shall file counter, within one week serving copy in advance to the petitioner and file proof of service, failing which it will be treated that Respondent has no counter to file.

List the matter on 11.09.2018.


MEMBER JUDICIAL